

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
KHOWAI TRIPURA

No. F.9(19)-DJ/Judl/KHW/2019/ 275B

2nd
Dated, Khowai, the 2nd July, 2019

To
The Registrar (Judicial)
Hon'ble High Court of Tripura
AGARTALA

Subject:-Furnishing of monthly Statement regarding pendency & Disposal (Consolidated)report for the month of JUNE, 2019 under the Jurisdiction of Khowai Judicial District.


Reference:- No.F.4(37)-HC/2019709-21, dated Agatala the 11.01.2019.

Sir,

With reference to the subject cited above, I am furnishing herewith the statement regarding pendency & disposal(Consolidated) report for the month of JUNE, 2019 for favour of your kind information and doing the needful.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Khowai : Tripura	195	7	275	26	0	0	470	33
Chief Judicial Magistrate-cum-Civil Judge(Sr. Div), Khowai : Tripura.	53	9	119	192	749	3	921	204
Civil Judge(Jr. Div)-J.M. 1 st Class, Khowai : Tripura.	29	6	112	14	572	27	713	47
Judicial Magistrate 1 st Class-cum-Civil Judge(Jr. Div) Khowai : Tripura.	19	3	58	21	392	82	469	106
Total=	296	25	564	253	1713	112	2573	390

Yours faithfully


(P.K. DATTA)
District & Sessions Judge
Khowai, Tripura